

**Central Administrative Tribunal  
Principal Bench  
O.A. No. 2845/2016  
M.A. 2693/2016**

New Delhi this the 06<sup>th</sup> day of September, 2016

**Hon'ble Mr. P.K. Basu, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Anoop  
S/o Sh. Ram Pal  
R/o D-30/A, Rajeev Nagar  
Near Kanjihawla Road  
Opp. Sec-22, Rohini, Delhi-86

.... Applicant

**(By Advocate: Mr. Ajesh Luthra)**

**Vs.**

1. Govt. of NCT of Delhi  
Through its Chief Secretary  
A-Wing, 5<sup>th</sup> Floor,  
Delhi Secretariat, I.P. Estate,  
New Delhi.
2. Delhi Subordinate Services Selection Board (DSSSB)  
Through its Secretary  
FC-18, Karkardooma Institutional Area,  
Delhi-92
3. The Secretary (Services)  
GNCT of Delhi  
B-Wing, 7<sup>th</sup> Level  
Delhi Secretariat, I.P. Estate  
New Delhi.
4. Delhi Jal Board  
Through its Chief Executive Officer,  
Varunatalaya Ph-II, Jhandewalan,  
Karol Bagh, New Delhi-110005.

.... Respondents

**ORDER (ORAL)**

**Hon'ble Mr. P.K. Basu, Member (A):**

M.A. No. 2693/2016 has been filed for withdrawal of OA. For the reasons stated therein, the said MA is disposed of and the O.A. is dismissed as withdrawn.

(Raj Vir Sharma)  
Member (J)

(P.K. Basu)  
Member (A)

